

Government of India
Ministry of Chemicals and Fertilizers
Department of Pharmaceuticals

LOK SABHA
UNSTARRED QUESTION NO. 2626
TO BE ANSWERED ON THE DATED 10.05.2016

Major PSUs and Flagship Programmes

2626 Shri Rayapati Sambasiva Rao

Will the Minister of CHEMICALS & FERTILIZERS be pleased to state :

- (a) the details of the major PSUs in his Ministry:
- (b) whether these PSUs are profitable enterprises, if not, the action plan put in place to turn them into a viable/profitable enterprises;
- (c) the details of the flagship programmes of the Ministry and the funds allocated for the Ministry during the last three years along with the status of their utilization; and
- (d) the details of the reasons for non-utilization of funds allocated during the said period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a)to(d) Information is given for the Ministry of Chemicals & Fertilizers in respect of Department of Fertilizers, Department of Chemicals & Petrochemicals and Department of Pharmaceuticals separately in Annexure 1, Annexure II and Annexure III respectively.

ANNEXURE – I

Annexure I referred to in reply to Lok Sabha Unstarred Question No. 2626 for answer on 10.05.2016

Information in respect of Department of Fertilizers on Lok Sabha Unstarred Question No.2626 for answer on 10.05.2016 **regarding Major PSUs and Flagship Programmes**

Question in detail	Reply
(a) the details of the major PSUs in his Ministry;	There are nine PSUs under the administrative control of the Department of Fertilizers. These are <ol style="list-style-type: none">1. Brahmaputra Valley Fertilizer Corporation Limited (BVFCL)2. FCI Aravali Gypsum & Minerals India Limited (FAGMIL)3. The Fertilizers and Chemicals Travancore Limited (FACT)4. The Fertilizer Corporation of India Limited (FCIL)5. Hindustan Fertilizer Corporation Limited (HFCL)6. Madras Fertilizers Limited (MFL)7. National Fertilizers Limited (NFL)8. Project & Development India Limited (PDIL)9. Rashtriya Chemicals and Fertilizers Limited (RCF)
(b) whether these PSUs are profitable enterprises, if not, the action plan put in place to turn them into a viable/profitable enterprises;	BVFCL, FAGMIL, NFL, FCIL and RCF are profitable enterprises. HFCL, FACT, MFL and PDIL are loss making enterprises. Financial Restructuring of the FACT, HFCL and MFL is being contemplated to make them profitable enterprises.
(c) the details of the flagship programmes of the Ministry and the funds allocated for the Ministry during the last three years along with the status of their utilisation; and	At present, Department of Fertilizers is not running any Flagship programme.
(d) the details of the reasons for non-utilisation of funds allocated during the said period?	In view of the reply of part (c) question does not arise.

ANNEXURE –II

Annexure II referred to in reply to Lok Sabha Unstarred Question No. 2626 for answer on 10.05.2016

Information in respect of Department of Chemicals and Petrochemicals on Lok Sabha Unstarred Question No.2626 for answer on 10.05.2016 regarding **Major PSUs and Flagship Programmes**

(a&b) : There are four PSUs under the administrative control of the Department, three in the Chemical sector viz. Hindustan Insecticides Ltd. (HIL), Hindustan Organic Chemicals Ltd. (HOCL) and Hindustan Fluorocarbons Ltd. (HFL; which is a subsidiary of HOCL) and one in the Petrochemical sector namely Brahmaputra Crackers & Polymers Limited (BCPL).

HIL is a profit making PSU. BCPL has recently commissioned the Assam Gas Cracker on 2.1.2016, hence question of the profitability of the enterprise does not arise.

HOCL and HFL are registered with BIFR as sick companies. The plan of action for turning HOCL and HFL into viable / profitable enterprises are as follows:

(i) HOCL: In view of the poor financial position of the company, a revival plan for HOCL has been approved by the company's Board of Directors. Based on the information contained in the revival plan report, the availability of funds / resources required for financing the revival of the company and other relevant information, a plan for reviving the operations of HOCL has been prepared by the Ministry for approval of the competent authority.

(ii) HFL: For revival and growth of HFL, the company has adopted the strategy to develop fluorospecialty chemicals and switching over from single product to multi-product facility to reduce dependency on PTFE (Poly Tetra Fluoro Ethylene). A Plan loan of Rs.16.80 crore was provided to HFL in 2014-15 for plant refurbishment schemes and new initiatives and for development of modified PTFE, which has higher profit margins. Further, based on the revival plan for the company approved by its Board of Directors, a revival / restructuring plan for HFL has been approved 'in principle' by the Ministry.

(c&d) : The Department is not implementing any flagship programmes. Hence, the issue of allocation and of funds for the same and non-utilization thereof does not arise.

ANNEXURE –III

Annexure III referred to in reply to Lok Sabha Unstarred Question No. 2626 for answer on 10.05.2016

Information in respect of Department of Pharmaceuticals on Lok Sabha Unstarred Question No.2626 for answer on 10.05.2016 regarding **Major PSUs and Flagship Programmes**

(a) & (b): There are five PSU`s under the administrative control of Department of Pharmaceuticals as given below

1. Karnataka Antibiotics & Pharmaceuticals Limited (KAPL) - Profit Making
 2. Rajasthan Drugs & Pharmaceuticals Limited (RDPL) - Loss Making
 3. Bengal Chemicals & Pharmaceuticals Limited (BCPL) - Loss Making
 4. Indian Drugs & Pharmaceuticals Limited (IDPL) - Loss Making
 5. Hindustan Antibiotics Limited (HAL) - Loss Making
- Revival package of BCPL is under implementation.
 - Rs. 6.84 Crore were sanctioned to RDPL in March, 2014 for WHO-GMP Compliance

(C) & (d): There is no flagship programme in this Department.